

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2329/2024

INDRA PRATAP TIWARI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 226214/2024 - STAY APPLICATION)

Date : 18-11-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) Mr. Shashi Prakash Tripathi, Adv.
Mr. P. S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.

For Respondent(s) Mr. Aviral Saxena, AOR
Mr. Abhinav Sharma, Adv.
Mr. K Aditya Singh, Adv.

Mr. Rana Mukherjee, Sr. Adv.
Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.226214/2024:

Learned counsel for the appellant seeks permission to withdraw the application for the reason that it has become infructuous.

Permission is granted.

I.A. No.226214/2024 is, accordingly, dismissed as withdrawn.

(SWETA BALODI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)